

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 25.10.1999

OA 487/99

Ishwar Dass Dhingra, Tea Maker in the P&T Dispensary No.1, M.I.Road, Panch Batti, Jaipur.

... Applicant

Versus

1. Union of India through the Secretary, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Sr. Superintendent of Post Offices, Jaipur City Division, Jaipur.
4. C.M. & H.O., P&T Dispensary No.1, Panch Batti, M.I.Road, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.P.N.Jati

For the respondents ...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

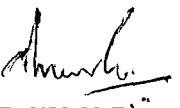
Applicant, Ishwar Dass Dhingra, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents to regularise his services on the post of Tea Maker w.e.f. 1.10.91 as per the orders on the subject in the grade of Rs.750-940 with all consequential benefits.

2. We have heard the learned counsel for the applicant. He has drawn our attention to a representation dated 23.10.98, at Annexure A-1, made by the applicant to the concerned authority and he wants the same to be decided in terms of rules and instructions on the subject.

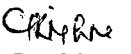
3. In the circumstances, the present application is disposed of, at the stage of admission, with a direction to respondent No.2 to take a decision on the applicant's representation dated 23.10.98, at Annexure A-1, in terms of Annexure A-5 on the subject of 'regularization of unregistered Canteens, Tiffin Rooms opened before 1.10.1991' within a period of two months from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.2 alongwith a copy of this

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order. The applicant shall be at liberty to file a fresh OA, if he feels aggrieved by the decision taken on his representation.


(N.P.NAWANI)

ADM. MEMBER


(GOPAL KRISHNA)

VICE CHAIRMAN

VK.